

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.503/93

Friday, this the 12th day of August, 1994

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

....

1. All India Telephone Operators and Supervisors Association represented by its District Secretary, Shri Jayachandran Nair, Telecom Operating Assistant (Phones) Grade III, Auto Exchange, Chinnakada, Kollam.
2. TN Gopalakrishnan, Telecom Operating Assistant (Phones), Grade II, Trunk Exchange, Kollam.

....Applicants

By Advocate Shri P Santhalingam.

Vs.

1. Union of India represented by Secretary, Ministry of Communications, Department of Telecommunications, New Delhi.
2. Telecom Board, Sanchar Bhawan, Ashoka Road, New Delhi.
3. Chief General Manager, Telecommunications, Trivandrum.
4. Telecom District Manager, Kollam.

....Respondents

By Shri CN Radhakrishnan, Addl Central Govt Standing Counsel.

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

We have heard counsel for applicants and counsel for respondents. Though several contentions have been raised in the application, learned counsel for applicants limited his submissions and prayed that applicants will be satisfied if they are permitted to make a representation at once directing first respondent to consider the same. We think that the request is reasonable.

contd.

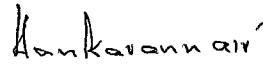
2. Accordingly, we permit second applicant and other similar employees, if they so desire, to make a representation before first respondent within one month from today. If a representation is so made, first respondent will consider the same and pass a reasoned order thereon within four months of the date of receipt of the representation, and communicate the same to second applicant. First respondent will do well to adhere to the time limit.

3. Application is disposed of as aforesaid. No costs.

Dated the 12th August, 1994.



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No.503/93

Friday, this the 25th day of February, 1994.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

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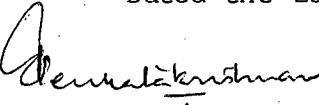
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CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

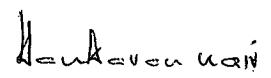
Neither applicants, nor their counsel is present. Dismissed.

No costs.

Dated the 25th February, 1994.


PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN